

**IN THE HIGH COURT OF ORISSA,**  
**CUTTACK**

CC Applications Notified for compliance of  
court fees/removal of defects.

**Date : 09.10.2024**

SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	30077/2023	14.03.2023	WP (C) /13759/2020	B.C.PANDA	5.00,3*5	2024-10-09
2	69458/2024	16.08.2024	RSA/118/2002	B K DAS	126.00,3*126	2024-10-09
3	69468/2024	16.08.2024	WA/123/2014	B K DAS	69.00,3*69	2024-10-09
4	74803/2024	03.09.2024	WP (C) /11748/2003	SS SAMANTARAY	7.00,3*7	2024-10-09
5	82839/2024	28.09.2024	WP (C) /8061/2020	S K MANDAL	document available in dms	2024-10-09
6	82843/2024	28.09.2024	WP (C) /12770/2020	S K MANDAL	document available in dms	2024-10-09
7	82868/2024	28.09.2024	SA/398/2001	G SAMAL	2.00,3*2	2024-10-09
8	83669/2024	01.10.2024	OJC/2187/1992	R K MOHANTY	document available in dms	2024-10-09
9	84020/2024	03.10.2024	AHO/62/1995	P BEHERA	18.00,3*18	2024-10-09
10	84078/2024	03.10.2024	WP (C) /22554/2014	S BISWAL	3.00,3*3	2024-10-09
11	84752/2024	04.10.2024	FAO/591/2020	P K PAL	5.00,3*5	2024-10-09
12	84754/2024	04.10.2024	FAO/591/2020	A MOHANTY	5.00,3*5	2024-10-09
13	84756/2024	04.10.2024	WP (C) /31110/2022	P K PAL	7.00,3*7	2024-10-09
14	84760/2024	04.10.2024	WP (C) /31110/2022	A MOHANTY	7.00,3*7	2024-10-09
15	84815/2024	04.10.2024	RSA/352/2004	D PRADHAN	7.00,3*7	2024-10-09
16	85195/2024	05.10.2024	WP (C) /2475/2021	A MOHANTY	document available in dms	2024-10-09
17	85200/2024	05.10.2024	WP (C) /21479/2012	R SAMAL	document available in dms	2024-10-09

18	85203/2024	05.10.2024	WP (C) /29283/2019	G C BARIK	document available in dms	2024-10-09
19	85209/2024	05.10.2024	WP (C) /11095/2010	M NAYAK	document available in dms	2024-10-09
20	85214/2024	05.10.2024	FA/230/2000	P K JENA	document available in dms	2024-10-09
21	85226/2024	05.10.2024	ABLAPL/19924/2017	S PRASAD	document available in dms	2024-10-09
22	85440/2024	05.10.2024	WP (C) /101/2016	S N SHARMA	document available in dms	2024-10-09
23	85850/2024	07.10.2024	WP (C) /20681/2023	J. K. MAJHI	4.00,3*4	2024-10-09
24	85861/2024	07.10.2024	WP (C) /19167/2019	A K JATI	document available in dms	2024-10-09
25	85887/2024	07.10.2024	ABLAPL/7714/2021	A K SAHOO	4.00,3*4 sent to xerox	2024-10-09
26	86307/2024	08.10.2024	CRLMP/289/2016	S C DASH	37.00,3*37 document in dms	2024-10-09
27	87014/2024	09.10.2024	WP (C) /7598/2007	B BEHERA	document available in dms	2024-10-09
28	87051/2024	09.10.2024	WP (C) /20131/2019	G C JENA	document available in dms	2024-10-09
29	87095/2024	09.10.2024	OJC/4722/1998	N C SAHOO	document available in dms	2024-10-09
30	87460/2024	09.10.2024	WP (C) /24728/2024	D. HOTTA	5.00,3*5 PAPERLESS	2024-10-09
31	87461/2024	09.10.2024	WP (C) /24731/2024	D. HOTTA	5.00,3*5 PAPERLESS	2024-10-09
32	87462/2024	09.10.2024	WP (C) /24733/2024	D. HOTTA	5.00,3*5 PAPERLESS	2024-10-09
33	87465/2024	09.10.2024	WP (C) /24734/2024	D. HOTTA	5	2024-10-09
34	87467/2024	09.10.2024	WP (C) /24737/2024	D. HOTTA	5.00,3*5 PAPERLESS	2024-10-09
35	87470/2024	09.10.2024	WP (C) /24740/2024	D. HOTTA	5.00,3*5 paperless	2024-10-09
36	87473/2024	09.10.2024	WP (C) /24949/2024	D. HOTTA	5.00,3*5 PAPERLESS	2024-10-09
37	87500/2024	09.10.2024	WP (C) /23888/2020	B DAS	22.00,22*3 sent to xerox	2024-10-09
<u>READY CASES</u>						
38	84791/2024	04.10.2024	FA/104/1988	R K ROUT	DMS	2024-

					APPLICATION COURT FEE TO BE PAID	10-09
39	85229/2024	05.10.2024	CRLMC/2777/2023	S.BARIK	5.00,3*5	2024- 10-09
40	85438/2024	05.10.2024	WA/2348/2024	R K BARIK	9.00,3*9 PAPERLESS	2024- 10-09
41	85853/2024	07.10.2024	WP(C)/10079/2011	S K BEHERA	5.00,3*5 document in dms	2024- 10-09
42	85875/2024	07.10.2024	CRLMC/5182/2023	AK PANDA	4.00,3*4 sent to xerox	2024- 10-09
43	86311/2024	08.10.2024	WPC(OAC)/291/2018	T SWAIN	3.00,3*3 SENT TO XEROX	2024- 10-09
44	86344/2024	08.10.2024	CMP/1019/2024	A K DAS	5.00,3*5 PAPELESS	2024- 10-09
45	86832/2024	09.10.2024	WP(C)/20772/2024	BALARAM SINGH	7.00,3*7 DOWN LOAD	2024- 10-09
46	87058/2024	09.10.2024	CRLA/194/2006	B P PATTNAIK	2.00,3*2 SENT TO XEROX BY HAND BY ANTA	2024- 10-09
47	87061/2024	09.10.2024	CRLA/195/2006	D P PATTANAIAK	2.00,3*2 SENT TO XEROX BY HAND BY ANTA	2024- 10-09
48	87062/2024	09.10.2024	CRLA/196/2006	B P PATTANAIAK	2.00,3*2 SENT TO XEROX BY HAND BY ANTA	2024- 10-09

**NIC**